

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3

C.P No. 1063/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Punjab National Bank
V/s.
Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Ashwini J. Mehta i/b Integral	Ash for petitioner	

ORDER

CP No. 1063/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for further hearing on 17.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)